

2020
HIGH COURT, APPELLATE SIDE,
CALCUTTA
NOTIFICATION

No. 1748-RG

The 19th June, 2020

In continuation of the Hon'ble Court's earlier Notification bearing no. 1527-R (JS), dated 20.04.2020, it is further notified for general information of all concerned that the following 84 (eighty-four) Judicial Officers of the West Bengal Judicial Service belonging to the Cadre of Civil Judge (Junior Division)/ Judicial Magistrate duly confirmed in service are, in order of seniority, eligible and coming under the zone of consideration in the process of selection and promotion to the cadre of Civil Judge (Senior Division)/ CJM/ACJM for the year 2020.

The eligible Judicial Officers are hereby requested to submit the requisite (3) sets of their contested Judgements, each set containing (10) Judgements (5 Civil + 5 Criminal), preferably of the relevant year i.e. 2019-2020, if Judgements of current year not available, Judgement delivered during previous posting may alternatively be submitted for the purpose, through their respective District Judges so as to reach the Office of the Ld. Registrar (Judicial Service) on or before 04.07.2020 (4.45 p.m.), positively.

SL. NO.	NAME OF THE OFFICER	PRESENT PLACE OF POSTING
1.	Shri Ramaprasad Ghosh	Civil Judge (Junior Division), 1 st Addl. Court, Alipore, South 24-Parganas
2.	Sri Indrajit Deb	Municipal Magistrate, 3 rd Court, Calcutta
3.	Smt. Alakananda Sarkar	Metropolitan Magistrate, 9 th Court, Calcutta
4.	Sri Indranil Ray	Registrar-cum-Metropolitan Magistrate, 7 th Court, Calcutta u.o.t. as Judicial Magistrate-cum- Civil Judge (Junior Division), Campbell Bay, A & N Islands
5.	Sri Prosenjit Bose	Judicial Magistrate, 2 nd Court, Arambagh, Hooghly
6.	Smt. Kalyani Jogasarma	Civil Judge (Junior Division), 2 nd Court, Rampurhat, Birbhum u.o.t. as Judicial Magistrate, 3 rd Court, Sadar, Coochbehar
7.	Smt. Nita Sarkar	Judicial Magistrate, Haldia, Purba Medinipur
8.	Sri Jyotirmoy Bhattachrjee	Metropolitan Magistrate, 3 rd Court, Calcutta u.o.t. as Judicial Magistrate, 2 nd Court, Suri, Birbhum
9.	Smt. Urmi Sinha	Civil Judge (Junior Division), Balurghat, Dakshin Dinajpur
10.	Md. Ruknuddin	Metropolitan Magistrate, 5 th Court, Calcutta u.o.t. as Municipal Magistrate, 2 nd Court, Calcutta
11.	Sri Kuntal Chatterjee	Civil Judge (Junior Division), 2 nd Court, Sadar, Bankura
12.	Smt. Moumita Roy	Metropolitan Magistrate, 11 th Court, Calcutta
13.	Sri Pradip Bandyopadhyay	Civil Judge (Junior Division), Tehatta, Nadia u.o.t. as Registrar, PSC Court, Calcutta
14.	Smt. Mala Chakraborty	Metropolitan Magistrate, 20 th Court, Calcutta u.o.t. as Civil Judge (Junior Division)-cum-Judicial Magistrate, Dinhata, Coochbehar
15.	Sri Sumitava Ghosh	Judicial Magistrate, 1 st Court, Suri, Birbhum
16.	Sri Smarajit Roy	Judicial Magistrate, Jhargram, Paschim Medinipur
17.	Smt. Juin Dutta	Judicial Magistrate, 2 nd Court, Sadar, Purulia

18.	Sri Rupendra Nath Bose	Judicial Magistrate, 1 st Court, Sadar, Malda
19.	Smt. Keya Mandal (Raha) (S.C.)	Judicial Magistrate, 2 nd Court, Sadar, Malda
20.	Smt. Neelam Sashi Kujur (S.T.)	Metropolitan Magistrate, 8 th Court, Calcutta
21.	Smt. Arpita Hira (S.C.)	Civil Judge (Junior Division), 2 nd Court, Kandi, Murshidabad u.o.t. as Judicial Magistrate, Islampur, Uttar Dinajpur
22.	Smt. Stotri Saha (S.C.)	Judicial Magistrate, 3 rd Court, Jangipur, Murshidabad
23.	Smt. Rinjee Doma Lama (S.T.)	Metropolitan Magistrate, 13 th Court, Calcutta
24.	Sri Sourav Subba (S.T.)	Municipal Magistrate, 4 th Court, Calcutta
25.	Sri Anirban Chatterjee	Law Officer, Transport Directorate, West Bengal
26.	Smt. Manika Chatterjee (nee Saha)	Judicial Magistrate, 5 th Court, Sadar, Purba Bardhaman
27.	Smt. Sumana Garain	Municipal Magistrate, 2 nd Court, Calcutta u.o.t. as Metropolitan Magistrate, 5 th Court, Calcutta
28.	Smt. Tamali Ghosh	Civil Judge (Junior Division)-cum-Judicial Magistrate, Dinhata, Coochbehar u.o.t. as Civil Judge (Junior Division), 4 th Court, Alipore, South 24-Parganas
29.	Smt. Atri Chanda	Metropolitan Magistrate, 12 th Court, Calcutta u.o.t. as Judicial Magistrate, 2 nd Court, Alipurduar, Jalpaiguri
30.	Smt. Sunanda De Sarkar	Civil Judge (Junior Division), 4 th Court, Sadar, Howrah u.o.t. as Civil Judge (Junior Division), 2 nd Court, Ranaghat, Nadia
31.	Sri Arindam Chakraborty-I	Metropolitan Magistrate, 10 th Court, Calcutta
32.	Smt. Ishita Ray	Principal Magistrate, Juvenile Justice Board, Howrah u.o.t. as Judicial Magistrate, 4 th Court, Asansol, Paschim Bardhaman
33.	Smt. Suchitra Deb	Judicial Magistrate, 3 rd Court, Katwa, Purba Bardhaman u.o.t. as Metropolitan Magistrate, 20 th Court, Calcutta
34.	Md. Mohibulla	Judicial Magistrate, 4 th Court, Sadar, Purulia u.o.t. as Metropolitan Magistrate, 21 st Court, Calcutta
35.	Sri Indraneel Chakraborty	Judicial Magistrate, 5 th Court, Sealdah, South 24-Parganas u.o.t. as Judicial Magistrate, 2 nd Court, Raghunathpur, Purulia
36.	Sri Jayanta Bhattacharya	Civil Judge (Junior Division), 1 st Court, Jangipur, Murshidabad u.o.t. as Civil Judge (Junior Division) - cum- Judicial Magistrate, Mathabhanga, Coochbehar
37.	Smt. Sanghamitra Debnath	Judicial Magistrate, 2 nd Court, Krishnagar, Nadia u.o.t. as Principal Magistrate, Juvenile Justice Board, Jalpaiguri
38.	Smt. Sremoyee Chakraborty	Judicial Magistrate, 3 rd Court, Sadar, Malda
39.	Smt. Leena Chatterjee	Judicial Magistrate, 6 th Court, Sadar, Bankura u.o.t. as Judicial Magistrate, 5 th Court, Alipore, South 24-Parganas
40.	Sri Rajib Singh	Judicial Magistrate, Railway Court, Howrah u.o.t. as Judicial Magistrate, 5 th Court, Asansol, Paschim Bardhaman
41.	Smt. Nilanjana Ghosh	Judicial Magistrate, 3 rd Court, Ranaghat, Nadia
42.	Sri Dibyendu Nath (BC)	Principal Magistrate, Juvenile Justice Board, Darjeeling u.o.t. as Judicial Magistrate, Railway Court, NJP, Jalpaiguri
43.	Smt. Kanika Roy (SC)	Civil Judge (Junior Division), 2 nd Court, Khatra, Bankura

44.	Sri Gourab Ghosh (BC)	Civil Judge (Junior Division), 1 st Court, Dubrajpur, Birbhum
45.	Smt. Susmita Khan (SC)	Judicial Magistrate, 3 rd Court, Sadar, Malda u.o.t. as Judicial Magistrate, 1 st Court, Sadar, Jalpaiguri
46.	Sri Asimananda Mandal (SC)	Judicial Magistrate, Sadar, Kalimpong u.o.t. as Principal Magistrate, Juvenile Justice Board, Murshidabad
47.	Sri Amit Sarkar (SC)	Judicial Magistrate, 3 rd Court, Bishnupur, Bankura
48.	Sri Debasish Barman (SC)	Judicial Magistrate, 7 th Court, Alipore, South 24-Parganas u.o.t. as Judicial Magistrate, Raghunathpur, Purulia
49.	Sri Tashi Phuntsok (ST)	Civil Judge (Junior Division), Raghunathpur, Purulia u.o.t. as Judicial Magistrate, 2 nd Court, Islampur, Uttar Dinajpur
50.	Smt. Anusha Lama (ST)	Judicial Magistrate, 6 th Court, Sealdah, South 24-Parganas u.o.t. as Civil Judge (Junior Division), Raghunathpur, Purulia
51.	Smt. Chirasree Banerjee	Civil Judge (Junior Division), 2 nd Court, Barrackpore, North 24-Parganas u.o.t. as Metropolitan Magistrate, 19 th Court, Calcutta
52.	Sri Sohan Mukhopadhyay	Civil Judge (Junior Division), 6 th Court, Sadar, Howrah u.o.t. as Metropolitan Magistrate, 6 th Court, Calcutta
53.	Sri Saurav Dey	Civil Judge (Junior Division), 3 rd Court, Baruipur, South 24-Parganas u.o.t. as Civil Judge (Junior Division), 1 st Court, Jangipur, Murshidabad
54.	Smt. Sharmistha Nag (Paul)	Judicial Magistrate, 5 th Court, Barrackpore, North 24-Parganas
55.	Sm. Payel Banerjee – I	Civil Judge (Junior Division), 1 st Court, Sadar, Paschim Medinipur u.o.t. as Judicial Magistrate, 2 nd Court, Sadar, Paschim Medinipur
56.	Smt. Suparna Roy - III	Civil Judge (Junior Division), 2 nd Court, Uluberia, Howrah
57.	Sri Koushik Kundu	Civil Judge (Junior Division), Barrackpore, North 24-Parganas U.O.T. as Judicial Magistrate, 7 th Court, Sadar, Bankura
58.	Sri Nilanjan Paladhi	Civil Judge (Junior Division), Kalna, Purba Bardhaman u.o.t. as Civil Judge (Junior Division), 1 st Court, Bolpur, Birbhum
59.	Smt. Khaleda Mannan	Judicial Magistrate, 2 nd Court, Sadar, Howrah since u.o.t. as Metropolitan Magistrate, 17 th Court, Calcutta
60.	Sm. Keya Sarkar	Judicial Magistrate, 2 nd Court, Islampur, Uttar Dinajpur u.o.t. as Principal Magistrate, Juvenile Justice Board, Nadia
61.	Sri Soumyajit Bhattacharjee	Registrar, PSC Court, Calcutta u.o.t. as Judicial Magistrate, Sadar, Kalimpong
62.	Sri Manabendra Nath Ghosh.	Judicial Magistrate, 3 rd Court, Suri, Birbhum
63.	Sri Somnath Das.	Judicial Magistrate, 6 th Court, Sadar, Purba Bardhaman u.o.t. as Judicial Magistrate, Bidhannagar, North 24-Parganas
64.	Sri Amar Chandra Das	Judicial Magistrate, 2 nd Court, Contai, Purba Medinipur U.O.T. as Judicial Magistrate, 2 nd Court, Jangipur, Murshidabad
65.	Sri Biplab Shee	Judicial Magistrate, Addl. Court, Chinsurah, Hooghly u.o.t. as Civil Judge (Junior Division), Ghatal, Paschim Medinipur
66.	Mr. Shahid Parvej	Judicial Magistrate, 6 th Court, Sadar, Howrah
67.	Sri Reejit Kumar Gayen	Judicial Magistrate, 3 rd Court, Arambagh, Hooghly u.o.t. as Judicial Magistrate, Sadar, Darjeeling
68.	Sri Bibek Tamang	Judicial Magistrate, Dubrajpur, Birbhum

69.	Sri Subhajit Rakshit,	Judicial Magistrate, 2 nd Court, Chinsurah, Hooghly U.O.T. as Judicial Magistrate, Kandi, Murshidabad
70.	Sm. Sukti Sarker,	Judicial Magistrate, 2 nd Court, Barrackpore, North 24-Parganas u.o.t. as Judicial Magistrate, 6 th Court, Sadar, Bankura
71.	Smt. Pritamana Nanda	Civil Judge (Junior Division)- cum- Judicial Magistrate, Kurseong, Darjeeling
72.	Sm. Namrata Singh	Judicial Magistrate, 5 th Court, Sadar, Bankura
73.	Smt. Shivi Srivastava	Judicial Magistrate, 1 st Court, Sadar, Malda u.o.t as Principal Magistrate, Juvenile Justice Board, Malda
74.	Smt. Dibyasree Das	Civil Judge (Junior Division), Nabadwip, Nadia
75.	Smt. Manali Samanta	Judicial Magistrate, 2 nd Court, Siliguri, Darjeeling u.o.t as Judicial Magistrate, 6 th Court, Asansol, Paschim Bardhaman
76.	Smt. Sharmistha Ghosh-II	Civil Judge (Junior Division), 1 st Court, Serampore, Hooghly u.o.t. as Judicial Magistrate, 2 nd Court, Siliguri, Darjeeling
77.	Smt. Payel Banerjee - II	Civil Judge (Junior Division), 1 st Court, Barasat, North 24-Parganas u.o.t. as Principal Magistrate, Juvenile Justice Board, Dakshin Dinajpur
78.	Smt. Soroshi Goswami	Civil Judge (Junior Division), 2 nd Court, Jangipur, Murshidabad
79.	Sri Anindya Sen	Principal Magistrate, Juvenile Justice Board, Coochbehar u.o.t. as Metropolitan Magistrate, 4 th Court, Calcutta
80.	Smt. Smita Saha	Civil Judge (Junior Division), 2 nd Court, Serampore, Hooghly u.o.t. as Metropolitan Magistrate, 22 nd Court, Calcutta
81.	Smt. Sudipa Banerjee	Civil Judge (Junior Division), 2 nd Court, Diamond Harbour, South 24-Parganas
82.	Smt. Krishnakoli Mukherjee	Judicial Magistrate, 4 th Court, Sadar, Howrah
83.	Smt. Chandrani Chakraborty	Judicial Magistrate, 3 rd Court, Chandernagore, Hooghly u.o.t. as Judicial Magistrate, 1 st Court, Sadar, Coochbehar
84.	Sri Avik Kumar Chatterjee	Judicial Magistrate, 3 rd Court, Alipurduar, Jalpaiguri

The office of Assistant Registrar-I, High Court, A.S., Calcutta, may be contacted for further information on all working days, between (11.00 a.m. and 4.45 p.m.), over Phone No. 033-2254-8065/033-2254-8094/033-2243-6080.

Sd/-
Registrar General-cum-
Secretary, Selection Board

2020
HIGH COURT, APPELLATE SIDE,
CALCUTTA

No. 2390-A

Dated, Calcutta, the 19th June, 2020

From : Sri Bibhas Ranjan De,
Registrar (Judicial Service),
High Court, Appellate Side,
Calcutta.

To : (1) All the District Judges of West Bengal,
Including Andaman & Nicobar Islands.
(2) The Chief Judge, City Sessions Court, Calcutta
(3) The Chief Judge, Presidency Small Causes Court, Calcutta

Sub: *Direction for the eligible 84 (eighty-four) W.B.J.S. Officers in the cadre of Civil Judge (Junior Division)/ Judicial Magistrate in the process of selection for promotion to the cadre of Civil Judge (Senior Division)/CJM for the year 2020.*

Sir/Madam,

In enclosing herewith a copy of the Hon'ble Court's Notification bearing no. 1748-RG dated 19.06.2020, duly published in the Court's Website which is self explicit on the above subject, I am directed to request you to ask the eligible Judicial Officers of your Judgeship to submit the requisite **3 (three) sets of their contested Judgements, each set containing 10 copies (5 Civil & 5 Criminal)**, delivered during the relevant year i.e. 2019-2020 (if Judgements of current year not available, Judgement delivered during previous posting may alternatively be submitted for the purpose), so that the same having been forwarded by you, should reach the office of the undersigned **on or before 04.07.2020 positively.**

Yours faithfully,

Sd/-
Registrar (Judicial Service)

MEMO NO. 2391-A

Copy forwarded to Sri Anirban Chatterjee, placed on deputation as Law Officer, Transport Directorate, Government of West Bengal, Paribahan Bhawan-II, Kasba, Kolkata- 700 107 for information. He is requested to submit the Judgements in the mode and manner as stipulated above and ensure that the same should reach the office of the undersigned **on or before 04.07.2020 positively.**

High Court, Civil

Dated the 19th June, 2020

Sd/-
Registrar (Judicial Service)